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Russia they have formed a line based on the increased claims of China. This being the position, does not Government consider this matter serious enough?

SHRI JAWAHARLAL NEHRU: I have not quite understood the question.

MR. CHAIRMAN: For a number of years these maps are issued and they are incorrect. Don't you think it is sufficiently serious to draw their attention that some changes should be made? That is his question.

SHRI JASWANT SINGH: Not only that, but the incorrectness increases with the increased claims of China.

MR. CHAIRMAN: Correct maps are being issued by us.

SHRI JASWANT SINGH: That does not meet my point.

SHRI FARIDUL HAQ ANSARI; In view of the statement that the hon. Prime Minister has made, may I take it that these countries are reluctant to correct the maps?

SHRI JAWAHARLAL NEHRU: If they do not correct them, presumably they show some reluctance, and the reason for the reluctance is obvious, that the act of correcting a map which they have issued itself becomes a major political act. In the circumstances as they are we have sent them our maps and we have drawn their attention to the incorrect maps. We have sent them these long official reports, the reports of the Indian and Chinese officials about the border and all that. We have drawn their attention, but it becomes a major issue for them to do something of that type, because just as we protest other people protest the other way.

Dr. H. N. KUNZRU: Did they consult India before issuing their maps since they knew that there were differences on this point between India and China?

SHRI JAWAHARLAL NEHRU: When the maps were issued, the differences in these matters had not come to the fore as they had done in the last two years. Anyhow there were no consultations, and normally if we ■ draw our maps, we do not go about consulting other countries. We get maps of other countries probably and decide for ourselves what is the right map.

Du. H. N. KUNZRU: Does this mean that the Chinese map is the right map?

SHRI JAWAHARLAL NEHRU: I should imagine that they based their original maps before this dispute came in on the original maps of China:

SHRI M. S. GURUPADA SWAMY: The Prime Minister just now said that the correction of these maps may mean • taking a political step. May I know whether the Prime Minister is aware that the publication of such maps by those countries itself constitutes a political step?

MR. CHAIRMAN: The publication of incorrect maps is itself a political step as the correction of those maps will constitute another political step. That is what he says. Next question.

DANDAKARANYA DEVELOPMENT PROJECT

- ♦28. SHRI MAHESWAR NAIK: WiH the Minister of REHABILITATION AND MINORITY Affairs be pleased to state:
 - (a) the number of families of displaced persons
 - (b) expected tobe settled in Dandakaranya in
 - (c) the course of the current year; and
- (d) whether it is a fact that Shri Sukumar Chairman of the Dandakaranya Development Authority, has recently issued a the statement that Dandakaranya Development Authority set-up may have to be scrapped if there be resistance to refugees being shifted to the area?

DEPUTY MINISTER REHABILITATION (SHRI P. S. NASKAR): (a) This depends on the movement of displaced persons from i

camps in West Benga] to Dandaka-.ranya. The pace is very slow and uncertain. During the period from 1st October, 1960 to 31st March, 1961, •only 515 families have gone to Dandakaranya from West Bengal.

(b) Yes. A copy of the statement ijmade by Shri Sukumar Sen, Chairman of the Dandakaranya Development Authority is laid on the Table of the : Sabha. [See Appendix XXXIII— rXXXIV, Annexure No. 2.]

SHRI MAHESWAR NAIK: May I Iknow what exactly is the resistance that is the holding up the transfer of these refugees from West Bengal to Dandakaranya?

SHRI MEHR CHAND KHANNA: 'The resistance is more or loss inherent. This has gone on for a number of years. Now, we are only left with more or less the hard core, about 20.000 families. I believe that most of them have taken roots in West Bengal. If they do not want to go to Dandakaranya, it is because they are drawing free doles.

SHRI MAHESWAR NAIK: May I know whether instead of the proposal of the Dandakaranya project being scrapped it is not possible that the displaced persons from the Hirakud area a_s well as from the Rourkela area could be settled there?

SHRI MEHR CHAND KHANNA: There is no question of scrapping the project as such. The suggestion has come to me from various States including Punjab, Andhra Pradesh and Kerala that the doors of the Dandakaranya project, if the displaced persons from West Bengaf are not going there, might be thrown open to them.

SHRIMATI JAHANARA JAIPAL SINGH: May I know how many Adi-basis have been displaced from Dandakaranya and how many have been resettled, and may I know whether they are receiving the same facilities as the refugees?

SHRI MEHR CHAND KHANNA: We are not displacing any Adibasis. In fact this project has a dual purpose: one for the rehabilitation of the displaced persons from East Pakistan, and the other for the advancement of the interests of the tribal population there. It has been decided, Sir, :hat 25 per cent., of every acre of land that is reclaimed Is to go to the tribals.

SHRI SUDHIR GHOSH: May I know whether Government's attention has been drawn to opinfijns" expressed by various authorities competent to do so that if Government restricts itself in the Dandakaranya project to merely agricultural resettlement, that is clearing of jungles and resettling people on land, it can never succeed in view of the exTfemely poor quality of the soil for agricultural purposes in that region and the extreme shortage of water for irrigation in that area?

SHRI MEHR CHAND KHANNA: The soil is not bad, the soil is a good one. But there is difficulty about the conservation of water. The water is there. We are making attempts to conserve water with a view to irrigating lands. Now, as far as the setting up of industries is concerned, the DTD.A. is fully seized of it. I agree with the hon. Member that industries should also be set up.

SHRI FARIDUL HAQ ANSARI: Is it a fact that certain political parties are preventing these refugees from shifting to Dandakaranya?

SHRI MEHR CHAND KHANNA: I do not go to that length. But when the Demands of the Rehabilitation Department of the West Bengal Government were under discussion in their Assembly only about a month or so ago, a prominent member of a prominent opposition party in West Bengal threatened the Government with—I am quoting—"dire consequences" if the displaced persons were moved to Dandakaranya.

Shri Bhupesh Gupta: Quite apart from the half quotation, may I know whether it is not a fact that in the course of the debate and otherwise it had been pointed out by prominent people belonging not only to the opposition parties but also other parties sitting behind the Treasury Benches that the arrangements in Dandakaranya were not adequate as to receive a large number of refugees from West Bengal and that in view of this fact, notices should not be served on sucn 'a mSss~ scale as is being done today?

SHRI MEHR CHAND KHANNA: The kind of public opinion in West Bengal which is reflected in its important daily papers today is this that both the Government of West Bengal and the Government of India are very slow in the matter of the movement of the displaced persons from the camps to Dandakaranya and that more stringent measures should be taken.

SHRI BHUPESH GUPTA: The hon. Minister has come to the point-the West Bengal Government for once is slow. May I know whether it is not a fact that if the Government of West Bengal is slow as the hon. Minister accuses his own Government, it is due to the fact that there are not adequate arrangements to receive a large number of refugees there, that the arrangements are always lagging far behind the declarations of the Government and the notices that are served on the camp refugees, that it has resulted in such a course of action on the part of the Government and that a kind of controversy has arisen between the Central Government on the one hand and the State Government on the other?

MR. CHAIRMAN: It is a long speech.

SHRI BHUPESH GUPTA: Well, Sir, it is a question.

SHRI MEHR CHAND KHANNA: I am not accusing the Government of West Bengal. There is no difference of opinion between the Government of India and the Government of West Bengal. In fact what has been stated is that both of us, the West Bengal Government and the Centre, should go all out to see that this project becomes a success and that these displaced persons are moved.

CO-OPERATIVE FARMS IN THE THIRD FIVE YEAR PLAN

*29. SHRI S. C. DEB: Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that the Planning Commission has made provision in the Third Five Year Plan for setting up 10,000 more cooperative farms in addition to 3,200 pilot projects as announced by a member of the Planning Commission on the 19th March, 1961, at Coimbatore;
- (b) if so, how these co-operatives would be formed; and
- (c) what would be their State-wise distribution?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) to (c) The details of the programme for co-operative farming during the Third Plan are under

श्री राम सहाय: क्या मानतीय मंत्री महोदय यह बताने की कृपा करेंगे कि धाजकल जितने को धापरेटिव फाम्मं चल रहे हैं उनमें से कितने की हालत ठीक है धीर कितने की हालत ठीक नहीं है?

श्री एस० एन० मिश्र : यह सवाल मिनिस्ट्री धाफ कोधापरेशन से पूछना चाहिये। मगर में इतना कह सकता हूँ कि जो हमारी कोधापरेटिय मोसाइटीज हैं उनमें कुछ ऐसी जरूर हैं जिनकी हालत खराब है, लेकिन उनमें कुछ घच्छी सोसा-

consideration.